

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
16-07-2024 AT 10:30 AM**

**CP (IB) No. 65/7/HDB/2023
AND
IA (IBC) 1185/2024 in CP (IB) No. 65/7/HDB/2023
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Canara Bank

...Financial Creditor

AND

M/s. Versatile Pharma Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 1185/2024

Learned Counsel Ms JVL Bharathi, for Resolution Professional present physically.

Mr KMK Prasad, Resolution Professional present physically.

Learned Counsel Mr G Bhupesh, for Corporate Debtor present physically.

Heard both sides. **For orders on 12.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)